NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

124. M.A. 3049/2019 M.A. 3048/2019 I.A. 114/2021 I.A. 592/2024
In C.P.(IB)-2044(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: Shanaya Fashions

VS

Oneworld Creations Pvt Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on **07.08.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//